NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S)

: LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING CO PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. GIRIDHARA RAS

2. RANGA Cfor Annough Krushman

Counsel for Respondent &

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter and talks in this regard are in progress. He prayed for time to submit the status of the settlement talks. Time is enlarged at request. Put up on 22.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

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(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc